

**PATNA HIGH COURT, PATNA**  
**NOTIFICATION**

**Dated: 24.12.2021**

**No. 373A:** The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no.2 of the table given below are appointed as Judicial Magistrate in the Judgeship to be stationed ordinarily at the place mentioned in column no.3 of the table.

Further in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the officers named below, the powers of Judicial Magistrate 1<sup>st</sup> Class for the district noted against their names in column no.4 of the table.

<b>Sl. No.</b>	<b>Name of the Officer with designation and present place of posting</b>	<b>a) Designation at the new station b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.</b>	<b>Name of the District</b>
1	2	3	4
1.	Ms. Romi Kumari J.M.1 <sup>st</sup> -cum-Addl. Munsif, Darbhanga	(a) Judicial Magistrate (b) Jehanabad (c) Jehanabad	Jehanabad
2.	Sri Juned Alam J.M.1 <sup>st</sup> Class, Lakhisarai	(a) Judicial Magistrate (b) Hajipur (c) Vaishali	Vaishali

**Court's notification no. 366A dated 23.12.2021 so far as it relates to transfer and posting of Judicial Magistrates at sl. No. 13 and 14 stands modified to the extent as above.**

**By order of the High Court**  
**Sd/- A. K. Jha**  
**Registrar General**

**Memo No. 62506-52567 / Dated, Patna the 24.12.2021**

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High

Court, Patna / I/c Registrar (Establishment), Patna High Court, Patna / I/c Registrar (IT)-cum-CPC, Patna High Court, Patna / O.S.D. (Enquiry Officer), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Registrar I/c-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / I/c Registrar (Recruitment & Appointment), Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Presenting Officer), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Senior programmer, Patna High Court, Patna / S.O. I/C, Juvenile Justice Secretariat, Patna High Court, Patna/ The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / All the District and Sessions Judges of Bihar for information (and communication to the officers concerned.

**The officers appointed may be directed to make over charge of their respective offices in such a way so as to join their new assignments immediately.)**

**(-) For D. Js. concerned only.**



**Registrar General**